

ITEM NO.108
(MM)

COURT NO.2

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1746-1748/2012

A.M.MAHESH @ PUTTU

Appellant(s)

VERSUS

STATE OF KARNATAKA TR.PEENYA P.S.

Respondent(s)

(with office report)

Date : 29/05/2015 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE UDAY UMESH LALIT
(VACATION BENCH)

For Appellant(s) Mr. Priyadarshi Banerjee, Adv. (Mentioned by)
Mr. Sumit Attri, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

As requested by the learned counsel for the appellant,
this matter be deleted from the summer vacation list.

(Jayant Kumar Arora)
Sr. P.A.

(Suman Jain)
Court Master